

Situation in Nagaland and Mizo Land

202. Shri Swell: Will the Minister of Home Affairs be pleased to state:

(a) whether he and the Secretaries of the Cabinet Secretariat and the Minister of Defence visited Shillong in April to discuss about the situation in Nagaland and the Mizo Hills;

(b) whether they have submitted any report to Government on the result of their discussions; and

(c) whether any specific recommendations have been made in this report?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) and (c). Does not arise.

New Universities

203. Shri Swell: Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission has been insisting that no new University should be established in the Country without its concurrence; and

(b) if so, Government's reaction thereto?

The Minister of Education (Dr. Triguna Sen): (a) The University Grants Commission is of the view that prior consultation and concurrence of the U.G.C. should be obtained before a new University is established.

(b) The Government of India are generally in agreement with this view.

Postal Stationery

204. Shri Hem Raj: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the postal Stationery is not available in the Post Offices in the countryside;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the printing of the postal stationery is entrusted to the Nasik Printing Press and its distribution to the Treasury Offices in the District and Sub-Treasury Offices in the Sub-Divisional Head Quarters;

(d) whether it is proposed by the P&T Board to entrust this task to the P&T Deptt.; and

(e) if not, the reasons therefor?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) No shortage of postal stationery in the Post Offices has been reported except occasional shortages of Inland Letter Cards.

(b) The shortage of Inland Letter Cards is mainly due to the inadequate printing capacity with the Nasik Security Press. Steps have already been taken to import necessary printing equipment which is expected to be received shortly. With the installation of the additional equipment complaints regarding shortages of Inland Letter Cards are likely to be eliminated.

(c) Yes, Sir.

(d) No, Sir.

(e) The present procedure is working satisfactorily.

**Regional Engineering College,
Silchar**

205. Shrimati Jyotsna Chanda: Will the Minister of Education be pleased to state:

(a) the progress made to start Regional Engineering College in Silchar in the near future;

(b) whether land has been acquired for the purpose; and

(c) if so, the time by which construction will be started?

The Minister of Education (Dr. Triguna Sen): (a) The College has been registered as a Society. First Principal has been appointed. The Board of Governors have been constituted. The Board held its first meeting in February 1967. The Board has initiated necessary action with object of admitting the first batch of students in July 1968.

(b) Yes, Sir.

(c) Construction of various buildings will begin as soon as plans and estimates have been prepared and approved by the Board of Governors of the College and the Government of India.

Migrants in Cachar Camps

206. Shrimati Jyotsna Chanda: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether Government are aware that few thousand of new migrants of the year (1964) are still in camps in the District of Cachar for the last few years;

(b) whether Government have any proposal under consideration for the reclamation of land in the District of Cachar to provide land to the cultivator class; and

(c) the financial help per family given to new migrants who are still in camps?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Yes, there are about 3,000 new migrant families consisting of about 12,000 persons in camps in Cachar District.

(b) The under-mentioned two schemes have been sanctioned for the resettlement of about 2,000 new migrant agriculturist families:

- (1) Scheme for the resettlement of 500 new migrant agriculturist families on 3,000 bighas of reclaimed land at Gurora in

Cachar District, sanctioned by the Government of India in January, 1967, at an estimated cost of Rs. 15.75 lakhs.

- (ii) Scheme for the resettlement of 1500 new migrant agriculturist families on 'tilla' lands, sanctioned by the Government of Assam in September, 1966, at an estimated cost of Rs. 24.87 lakhs.

(c) Cash doles, if otherwise admissible, are paid to these families at rates ranging between Rs. 30 and Rs. 75 per month, depending upon the size of the family. In addition, they are supplied with clothing, given marriage and cremation grants, and are provided with facilities for medical treatment, children's education and cultural and recreational activities.

Rehabilitation of Migrants from East Pakistan in Assam

207. Shrimati Jyotsna Chanda: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether any effort has been made to reclaim land in Assam for rehabilitation of migrants from East Pakistan;

(b) if so, where and how much land has been reclaimed;

(c) how many migrants will be settled there; and

(d) if not, whether Government would have any such proposal under consideration?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) to (c). Schemes have so far been sanctioned for reclamation of about 15,000 acres of land for resettlement of 3,200 new migrant agriculturist families from East Pakistan in the